

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/01925/2015

Date of order : 11.1.2016

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

PARTHA PRATIM ROY

VS.

UNION OF INDIA & ORS. (S.E. Railway)

For the Applicant : Mr. A. Biswas, Counsel

For the Respondents : Ms. G. Roy, Counsel

**ORDER (Oral)**

**Per Ms. Bidisha Banerjee, Judicial Member:**

Heard both sides. Affidavit of service filed by the applicant is taken on record.

2. It is noticed that the applicant has sought for production of answer scripts of written examination conducted by the authorities for filling up Gr. 'D' posts under Employment Notice No. SER-RRC/OM/01/2013 dated 26.10.2013 in which he appeared on 30.11.2014.

3. The Ld. Counsel for the applicant submits that he shall be satisfied if a direction is given to the concerned respondents to provide him xerox copies of answer scripts of the said examination. Ld. Counsel for the respondents submits that such xerox copies could be provided within a period of two months.

4. In such view of the matter, the O.A. is disposed of with a direction upon the respondents to provide xerox copies of answer scripts within two months from the date of receipt of a copy of this order. Liberty is given to the applicant to file a representation <sup>in</sup> ~~with~~ regard to the same, if required and if so advised.

5. The O.A. is, accordingly, disposed of. No costs.

(Jaya Das Gupta)  
MEMBER(A)

(Bidisha Banerjee)  
MEMBER(J)

SP